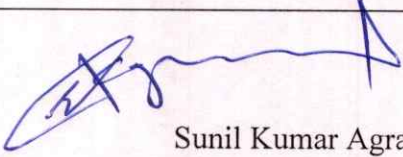


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/S ANSAL CROWN INFRABUILD PRIVATE LIMITED OPERATING IN REAL**  
**ESTATE BUSINESSSECTOR AT REGISTERED OFFICE 118,UFF, PRAKSH DEEP**  
**BUILDING 7, TOLYSTOY MARG, NEW DELHI-110001**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons)Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No	M/s Ansal Crown Infrabuild Pvt. Ltd. (CIN-U45201DL2006PTC147058)
2.	Address of the registered office	Reg. Office Add: 118, UFF, Prakash Deep Building 7, Tolystoy Marg, New Delhi-110001 Project Ansal Crown Heights, Sector 80, Faridabad, Haryana-121002
3.	URL of website	www.ansalcrownheights.net
4.	Details of place where majority of fixed assets are located	Ansal Crown Heights, Sector 80, Faridabad, Haryana-121002
5.	Installed capacity of main products/ services	Real Estate Project - Ansal Crown Heights, Sector 80, Faridabad, Haryana-121002
6.	Quantity and value of main products/ services sold in last financial year	The details can be sought by the Email to <a href="mailto:cirp.ansalcrown@gmail.com">cirp.ansalcrown@gmail.com</a>
7.	Number of employees/ workmen	
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Further details can be sought by the Email to <a href="mailto:cirp.ansalcrown@gmail.com">cirp.ansalcrown@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria for prospective resolution applicant can be obtained by email to <a href="mailto:cirp.ansalcrown@gmail.com">cirp.ansalcrown@gmail.com</a>
10.	Last date for receipt of expression of interest	26/09/2023
11.	Date of issue of provisional list of prospective resolution applicants	06/10/2023
12.	Last date for submission of objections to provisional list	11/10/2023
13.	Process email id to submit EOI	<a href="mailto:cirp.ansalcrown@gmail.com">cirp.ansalcrown@gmail.com</a>



  
Sunil Kumar Agrawal  
Resolution Professional (RP)  
(IBBI/IPA-002/IP-N00081/2017-18/10222)

Date: 11.09.2023

Place: New Delhi

(Earlier issued Date: 17.08.2023)

E-205, LGF, Greater Kailash Part-II, New Delhi- 110048